

DIVISION BENCH  
COURT - II

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/26(KB)2023  
IVN.P (IBC)/39(KB)2023, IA(I.B.C)/120(KB)2024,  
IA(I.B.C)/544(KB)2024, IA(I.B.C)/20(KB)2024,  
IA(I.B.C)/265(KB)2024, IA(I.B.C)/501(KB)2024,  
IA(I.B.C)/412(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>SREI EQUIPMENT FINANCE LIMITED VS VARUTHA DEVELOPERS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Saurav Jain, Adv. ] For the Applicant in IVN.P (IBC)/39(KB)2023  
] And  
] For the Respondent No.3 in IA(I.B.C)/544(KB)2024

Mr. Sidhartha Das, Adv. ] For the Respondents in IA(I.B.C)/544(KB)2024  
Mr. Sayantak Das, Adv. ]  
Mr. Gajanand Kirodiwal, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **18<sup>th</sup> June, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**